

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.112
C.P.(IB)/51(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Suwarna Buildcon Pvt Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on: 13/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv.
For the Respondent : Ms. Pragati Bansal, Proxy Adv.

ORDER

Ld. Counsel Mr. Jaimin Dave appears for the applicant.

Ld. Proxy Counsel Ms. Pragati Bansal appears on behalf of the Ld. Sr. Counsel Mr. Navin Pahwa.

Ld. Counsel for the applicant seeks one more opportunity to file rejoinder. Last opportunity is given to file the rejoinder within seven days with an advance copy to the other side.

Meanwhile, both the parties are directed to file synopsis not more than two pages.

Re-list the matter on 13.10.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)